(c) if so, which site has been selected;

(d) the reasons for selecting that site; and

(e) whether the proposed factory will manufacture nitrogenous phosphatic fertilizer?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) Copies of the Committee's final report (excluding Appendices) have been placed in the Library of Parliament and the information sought is available therein.

(c) The Government have not yet taken a decision in the matter.

(d) Does not arise.

(e) The recommendations of the Committee are in respect of production of Nitrogenous Fertilizers only.

Shri Nanadas : May I know the States visited by this Committee?

Shri K. C. Reddy : They visited a number of States, about 7 or 8 or even more. If the hon. Member wants to have a list of the States which have been visited by this Committee, I will be glad to make the information available later on.

Shri Nanadas: May I know whether it is a fact that the Deputy Minister of Food has expressed his opinion to start this fertilizer factory at Bezwada?

Shri K. C. Reddy: I am not aware what exactly has been the opinion expressed by the Deputy Minister of Food, what is the language be used, and what reservations has made in the course of his statement. He seems however, to, have expressed the opinion that there are good chances of a fertilizer factory being located somewhere in Andhra.

Shri B. S. Murthy: May I know whether the committee has expressed unanimously in favour of any one town in the south and is if so, what is the name of the town?

Shri K. C. Reddy: I would like to invite the attention of the hon. Member to the report of the Fertiliser Committee which has been placed in the Library of Parliament. To answer specifically the question, it is true that the Fertiliser Committee have recommended Neiveli as the best site for the location of a fertiliser factory in the South.

River Research Stations

***7. Shri D. C. Sharma** : Will the Minister of **Irrigation and Power** be pleased to state:

(a) the number of River Research Stations established so far in the country for the study of the rainfall data; and

(b) the number of such stations to be established in the near future?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No Research Station has been established in India exclusively for the *study* of pain fall data. At Present there are 11 Research Stations which conduct research on a variety of irrigation problems, including those related to rainfall, in connection with water development projects.

(b) Proposals for the establishment of a River Research in Station Assam are being formulated by the State Government.

Shri D. C. Sharma May I know if is contemplated to set up River Research Stations in other States of India also besides Assam?

Shri Hathi : Some are under consideration.

Shri D. C. Sharma : May I know if it has not been pointed out that these River Research Stations are necessary for the prevention of floods in the country?

Shri Hathi : In fact, that is the reason why some more research stations are considered for establish

Shri Meghnad Saha : May I know if there is not some confusion in the question between River Research Station and stations for the study of rainfall data?

Shri Hathi : That is exactly what I have said in my reply. There are no stations exclusively for the collection of rainfall data. There might be a River Research station in a place ,which might incidentally also do collection of rainfall data.

Shri Meghnad Saha : May I point out to the Minister that the Meteorological department has got a number of rain gauges?

Shri Hathi : That is right. There are 111 such stations. There are several such stations in the Himalayan region, about 76. Others 160 are being contemplated for the collection of rainfall data

सीमाप्रवेशीय घटना

*८. **डा० सत्यवादी** : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ७ मई, १९५५ को जम्मू तथा काश्मीर राज्य में नकोवाल गांव के समीप पाकिस्तानी पुलिस के हमले में बारह भारतीय सैनिक तथा कुछ अन्य व्यक्ति मारे गय;

(ख) क्या संयुक्त राष्ट्र पर्यवेक्षक दल न इस घटना की कोई जांच की है;

(ग) यदि हां, तो जांच का क्या परिणाम है;

(घ) सरकार ने इस विषय में क्या कार्यवाही की है; और

(ङ) भविष्य में ऐसी घटनाओं की रोकथाम के लिए सरकार क्या कार्यवाही करने का विचार करती है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू): (क) जी हां। संयुक्त राष्ट्र पर्यवेक्षक दल (U. N. Observers' Team) के मुख्य सैनिक प्रेक्षक ने इस काण्ड को पाकिस्तान द्वारा सीमा उल्लंघन किया जाना घोषित किया है ।

(घ) तथा (ङ). भारत सरकार ने पाकिस्तानी सीमा पुलिस द्वारा इस बेजा हमले के लिये एक ज़ोरदार विरोध-पत्र भेजा है । पाकिस्तान सरकार से कहा गया है कि वह इस गम्भीर काण्ड के लिये जिम्मेदार उन व्यक्तियों को सज़ा देने के लिये जल्दी कदम उठाये और भारत सरकार और उसके नागरिकों पर किये गये नैतिक और भौतिक अपराध के बदले में उसकी हानि-पूर्ति के रूप में शीघ्र मुनासिब मुआविजे दे ।

पाकिस्तान सरकार को ऐसी घटनाओं को रोकने के लिये सभी जरूरी कदम उठाने के लिये कहा गया है । भारत सरकार ने इस मामले में मुनासिब कार्यवाही कर ली है।

डा० सत्यवादी : जो ज़िम्मेवारी यू० एन० आबज़र्वर्स ने इस हादसे के सिलसिले में पाकिस्तान पर डाली है, क्या पाकिस्तान सरकार का रद्देअमल उस पर कुछ मालूम हुआ ?

श्री जवाहरलाल नेहरू : जी हां, यू० एन० आबज़र्वर्स ने यह फैसला किया था कि पाकिस्तान की सीमा की बार्डर पुलिस जो है वह इसके लिए ज़िम्मेदार है ।

श्री राधा रमण : क्या मैं जान सकता हूं कि पिछले दिनों जब पाकिस्तान के प्राइम मिनिस्टर यहां हिन्दुस्तान में आए थे, तो हमारे प्राइम मिनिस्टर और उनके बीच में इस सम्बन्ध में कोई बातचीत हुई थी और अगर हुई थी तो वह किस तरह की थी ?

श्री जवाहरलाल नेहरू : आप को शायद याद हो कि जिस रोज़ वह आए थे उसी रोज़ उनकी तरफ से एक बयान यहां अखबारों में निकला था और उसमें इस हादसे पर अफसोस ज़ाहिर किया गया था और कहा गया था कि जांच के बाद जो अपराधी करार दिया जायगा उसको सज़ा दी जायगी, तो फिर जांच का इन्तज़ार था ।

श्री बोगावत : मैं प्राइम मिनिस्टर साहब से यह जानना चाहता हूं कि इसके बारे मे पाकिस्तान गवर्नमेंट ने कोई मुआविज़ा देना मंजूर किया है, ऐसा उन्होंने क्या हमें सूचित किया है और यदि हां तो मैं जानना चाहता हूं कि वह मुआविज़ा कितना होगा ?

श्री जवाहरलाल नेहरू: अभी इस बारे म खतोकिताबत हो रही है ।

डा० राम सुभग सिंह : भारत सरकार के विरोध पत्र तथा भारत सरकार की इस मांग के सम्बन्ध में कि ऐसी बेजा हरकत करने वालों को पाकिस्तान सरकार उचित दंड दे, पाकिस्तान सरकार की ओर से क्या जवाब मिला है ?